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Declaration or Assets and Liabilities

Year 2024

1, SUDHANSHU KUMAR son/daughter/wife of Late Dharma Pal Singh aged 59 Years

(approx) Years, belonging to Administrative Cadre and presently working as Assistant Section

Officer, Bihar Legislative Assembly, Patna given herein below the details of the assets (immovable,

movable, bank balance, etc.) or myself, my spouse and dependants*:

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| SI. No. | Description | Self | Spouse name (s) (Pushpa Ranjan) | Dependant-1 (Abhishree Anand) | Dependant-2 (Arohi Anand) | Dependant-3 |
|------------|--|--|---|---|---|-------------|
| | Cash | 2500/- | 2,000/- | × | × | × |
| (ii) | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | Rs. 3,39,968/- as on 05.02.2024 in SBI, Bihar Vidhan Mandal Branch | 40,000/- | × | × | × |
| (iii) | Bonds, Debentures and shares in Companies | Rs. 1000/- per month in Mutual Fund Rs. 2000/- per month in Mutual Fund | Rs. 2000/- per month in Mutual Fund Rs. 2000/- per month in Mutual Fund | × | × | × |
| (iv) | Other financial institutions, NSS, Postal Savings, LIC Policies, etc | Rs. 6005/- yearly premium in LIC | Rs. 12,010/- yearly premium in LIC Rs. 39,999/- yearly premium in LIC | × | Rs. 6,000/- yearly in Sukanya Samridhi Yojna | × |
| (v) | Motor Vehicles (details of make, etc.) | Honda CD110 Motor Cycle Reg. NoBR01DV5243 | Honda Activa Scotty Regn. BR06CC1535 | × | × 23 | × |
| (vi) | Jewellery (give details of weight and value) | | 60 gm. gold (approx) Rs. 3,48,000/- (approx) | 25 gm. gold (approx) Rs. 1,45,000/- | 25 gm. gold (approx) Rs. 1,45,000/- | × |
| (vii) | Other assets, such as values of claims / interests | TO SERVICE HER AND THE PROPERTY OF THE PROPERT | × | × | × | × |

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| SI. No. | Description | Self | Spouse name (s) | Dependant-1 | Dependant-2 | Dependant-3 |
|------------|--|---|-----------------|-------------|-------------|-------------|
| (i) | Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value | × | × | × | × | × |
| (ii) | Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value | Pahari, Patna Plot no1776 & 1777 Area-1000 sq.ft. | × | × | × | × |
| (iii) | Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value | × | × | × | × | × |
| (iv) | Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value | × | × | × | × | × |
| (v) | Other (such as interest in property) | Share in ancestral property as per HUF | × | × | × | × |

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

| SI. No. | Description | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as on 05.02,2024 | |
|------------|---|---|--|--|
| (a) | (i) Loans from Banks | SBI, Bihar Vidhan Mandal Branch, Patna | Rs. 5,659/- Rs. 60,101/- | |
| | (ii) Loans from financial institutions | . × | × , | |
| | (iii) Government Dues: (a) dues to departments dealing with government accommodation | × | × | |
| | (b) dues to departments dealing with supply of water | × | × | |
| | (c) dues to departments dealing with supply of electricity | × | × | |

| | (d) dues to departments dealing with telephones | × | × |
|-----|---|--|-----|
| | (e) dues to departments dealing with governments transport (including aircraft and helicopters) | × | × |
| | (f) Other dues, if any | × | × |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | Rs. 92,568/- AY 2023-24 PAN-BXAPK9575Q | × . |
| | (ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.] | × | × |
| | (iii) Sales Tax [Only in case of proprietary business] | × | X |
| | (iv) Property Tax | × | × |

| C Personal Detail | | |
|-------------------|----|---|
| GPF/CPF/PRAN No. | | PTS/BLA-1298 |
| Gender | ÷ | M (M/F) |
| Date of Birth | : | 0 8 0 1 1 9 6 5 (DD/MM/YYYY) |
| Class/Group | | B (A/B/C) |
| Cadre | | ADMINISTRATIVE |
| | | (Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.) |
| Home District | :- | PATNA |

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Laurotheashu Kumous 05.09.24

Name of Employee: Sudhanshu Kumar

Designation: Assistant Section Officer

Department: Bihar Legislative Assembly

Note:

Place: Patna

Date: 05/02/2024

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.